

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.04.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : IA/967/IB/2020 IN IBA/1045/2019 & IBA/1169/2019
NAME OF PETITIONER : B Parameshwara Udpa (RP), M/s Easun Reyrolle Ltd
NAME OF RESPONDENT : DBS Bank Ltd & 2 Others
SECTION : Sec 60(5) R/W Sec 25(2)(c) Of IBC 2016

ORDER

Due to administrative reasons, the matter reposted to **16.06.2021**.


(K.NATARAJAN)
Deputy Registrar

MS